

(b) and (c). Do not arise.

SUPPLY OF SUBMARINES AND BOMBERS BY FRANCE TO PAKISTAN

49. SHRI D. C. SHARMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Pakistan is acquiring two 'Killer' submarines from France in the near future out of a deal for three;

(b) whether it is also a fact that Pakistan has also contracted with France to buy a few Mirage-111 supersonic fighter bombers;

(c) if so, the reaction of Government thereto; and

(d) the action taken or proposed to be taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). The Government of India are fully alive to the danger posed by indiscriminate acquisition of arms by Pakistan. Appropriate steps are being taken to safeguard our security.

MEDICAL CARE FOR I.A.F. PERSONNEL

50. SHRI KAMESHWAR SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have any proposal under consideration to provide medical care which is extended to Pilots in U.S.S.R. to the personnel of the Indian Air Force; and

(b) if so, the steps taken to implement the plan ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Enquiries are being made to ascertain full details of medical cover given to the Air Force Pilots in the U.S.S.R.

(b) Does not arise.

AIR INTRUSION BY ENEMY PLANES

51. SHRI KAMESHWAR SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether adequate measures have been taken to detect air intrusion by the enemy planes;

(b) if so, whether distance working line has been formed; and

(c) if not, the progress made in that direction ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) The extent of intrusion is determined from the point of detection of the foreign aircraft inside Indian territory to the nearest point on the international border/cease-fire line.

(c) Does not arise.

CHINESE INTRUSION INTO INDIAN TERRITORY

52. SHRI D. N. PATODIA : Will the Minister of DEFENCE be pleased to state :

(a) on how many occasions the Chinese army intruded into the Indian territory during the last three months;

(b) whether as a result of these intrusions, the Chinese have taken possession of any Indian territories and if so, the steps taken in the matter; and

(c) the loss of life and property on the Indian side during these intrusions ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Between the 1st August and 31st October, 1967, Chinese armed personnel intruded ten times into Sikkimese territory.

(b) No, Sir.

(c) No lives were lost as a result of the intrusions as such. However, in the exchange of fire that took place at Nathu La between 11th and 14th September, and Cho La on 1st October, following unprovoked Chinese firing, 88 Indian personnel were killed and 163 injured. Besides, some damage was done to our defensive positions and equipment.